GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 11th October, 2021

NO. LJ (B) 4/2018/139 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad Team (FST), Static Surveillance Team (SST) in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) & 24-Mawphlang (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
FLYING SQUAD TEAM (FST)			
1.	Shri James M. Kharkongor, Sub Divisional Officer (PHE) Distribution Sub Division, Shillong.	East Khasi Hills District	Deputy Commissioner, East Khasi Hills
STATIC SURVEILLANCE TEAM (SST)			
1.	Shri Phrangki Dhar, Executive Engineer, O/o EE PwD Electrical Div., East Khasi Hills	-do-	-do-
2.	Shri K. Tlangliana, Asst Engineer (E/M), IT Deptt., NEEPCO LTD.	-do-	-do-

Sd/-
(L.K. Swett),
Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

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MEMO.NO. LJ (B) 4/2018/139 - A, Dated Shillong, the 11th October, 2021

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election), East Khasi Hills District, Shillong with reference to letter No. SHEL.V/57/2021/3, dt. 8.10.2021
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,

Under Secretary to the Govt. of Meghalaya
Law (B) Department

as/